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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **10 May 2012**, the Committee enacted the **amendments** specified with strikethrough and underline in the entries below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with Al-Qaida

QI.H.250.08. Name: 1: ABID AMOR 2: HAMMADOU MOHAMED 3: na GHEDEIR 4: na Name (original script): عمر محمد قدير عبيد حمادو

Title: na Designation: na DOB: 42 Dec. 1965 Approximately 1958 POB: Touggourt, Wilaya (province) of Ouargla, Deb-Deb, Amenas, Wilaya (province) of Illizu, Algeria Good quality a.k.a.: a) Abdelhamid Abou Zeid b) Youcef Adel c) Abou Abdellah d) Abid Hammadou born on 12 Dec. 1965 in Touggourt, Wilaya (province) of Ouargla, Algeria (previously listed as) Low quality a.k.a.: na Nationality: Algerian Passport no.: na National identification no.: na Address: na Listed on: 3 Jul. 2008 Other information: Associated with the Organization of Al-Qaida in the Islamic Maghreb (listed under permanent reference number QE.T.14.01.). Located in Northern Mali as of Jun. 2008. Mother's name: Fatma Hammadou is Benarouba Bachira. Father's name: Benabes is Mabrouk. He usurped the identity of Abid Hammadou, who allegedly died in Chad in 2004.

QI.K.284.10. Name: 1: MOHAMMAD 2: ILYAS 3: KASHMIRI 4: na

Name (original script): محمد الياس كشميري

Title: Mufti **Designation:** na **DOB:** a) 2 Jan. 1964 b) 10 Feb. 1964 **POB:** Bhimber, Samahani Valley, Pakistan-administered Kashmir **Good quality a.k.a.:** Muhammad Ilyas Kashmiri **Low quality a.k.a.:** a) Elias al-Kashmiri b) Ilyas, Naib Amir **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Thathi Village, Samahni, Bhimber District, Pakistan-administered Kashmir **Listed on:** 6 Aug. 2010 **Other**



information: Mohammad Ilyas Kashmiri is was the commander of Harakat-ul Jihad Islami (QE.H.130.10.) and provides support to Al-Qaida (QE.A.4.01) operations. This individual has had two titles: a) Mufti b) Maulana. Reportedly deceased in Pakistan on 11 June 2011.

Rajkan, Madina Colony, Bahawalpur District, Punjab Province, Pakistan Good quality a.k.a.: a) Mati-ur Rehman b) Mati ur Rehman c) Matiur Rahman d) Matiur Rehman e) Mati al-Rehman f) Abdul Samad g) Samad Sial h) Abdul Samad Sial i) Ustad Talha j) Qari Mushtaq Low quality a.k.a.: na a) Tariq b) Hussain Nationality: Pakistani Passport no.: na National identification no.: na Address: na Listed on: 22 Aug. 2011 Other information: Mati ur-Rehman is the chief operational commander of Lashkar i Jhangvi (LJ) (QE.L.96.03.). Associated with Harakat-ul Jihad Islami (QE.H.130.10)

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourteenth update of the List in 2012.